

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016 (CP 27 of 2016)] With
IA 506 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act/IA for adjournment of hearing

ORDER

Learned Senior Counsel Mr. Manish Bhatt appeared for the Petitioner.

Learned Counsel Mr. Ankit Dubey appeared for Respondent no.1.

Pleadings are complete.

Matter to appear for hearing on 08.10.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 11th day of September, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)